

3. Dr. M.M. Dhar, Director, CDRI, Lucknow.
4. Dr. M.R.S. Iyenger, Technical Director, Alembic Chemicals.
5. Mr. Y.H. Ghorpure, Consultant (Ex-DMD of HAL).
6. Dr. K.V. Swaminathan, Adviser/DSIR.
7. Dr. P.K. Ghosh, Director, Department of Biotechnology.
8. Mr. R.S. Mathur, Joint Secretary, Department of Chemicals & Petrochemicals.
9. Dr. K.D. Sharma, Additional Industrial Adviser, DGTD.
10. Mr. S.K. Dutta Majumdar, Member Secretary, DGTD.

Experience and knowledge of the individuals in the area of Penicillin manufacture were the only consideration for selection of the members.

#### **Import of Tyres**

4772. SHRI V. SOBHANADREESWARA RAO:  
SHRI PRAKASH CHANDRA:  
SHRI DHARAM PAL SINGH MALIK:  
SHRI M. RAGHUMA REDDY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry had announced on October 12, 1987 that by October end, Government would issue administrative orders to import tyres under Open General Licence for trucks and buses;

(b) if so, whether such order has already been issued;

(c) if not, the reasons therefor; and

(d) the likely date by which the order will be issued?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) to (d) No decision has been taken to import tyres for trucks and buses under Open General Licence. However, Government may consider import of tyres if the need arises.

[*Translation*]

#### **Subsidy to Industrial Units**

4773. SHRI HARISH RAWAT: Will the Minister of INDUSTRY be pleased to state:

(a) whether he is aware of the fact that the industrial units in Pithoragarh and Chamoli districts in hill areas of Uttar Pradesh and the industrial units in Himachal Pradesh are given only 75 per cent subsidy whereas the industrial units in North Eastern States are given 90 per cent subsidy;

(b) if so, the justification for not giving subsidy at uniform rates in the areas having similar geographical conditions;

(c) whether his Ministry have taken steps to end this discrimination; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (d) Keeping in view the disabilities suffered by the entrepreneurs due to long transport leads prevailing in Andaman & Nicobar Islands, Lakshadweep, Sikkim and the North East Region the Government of India have